

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

NOTIFICATION

Date:03-05-2024

REF:-High Court's Notification No.593/2024-RC, dated 21-03-2024, calling applications from the eligible candidates for appointment to one post each of Editor, Deputy Editor and Reporter, in the Indian Law Reports and Translation Wing of the High Court for the State of Telangana.

It is to inform that, in response to the Notification cited, applications received till the due date i.e., 30-03-2024. After scrutinising the applications, the High Court placed the list of eligible candidates to be subjected for Interactive Sessions. The High Court after conducting the Interactive Sessions with the eligible candidates, and considering the experience, the articles and publications submitted by the eligible candidates has decided to select the following candidates for appointment to the posts of Editor, Deputy Editor and Reporter in the Indian Law Reports (Telangana Series) and Translation Wing of the High Court for the State of Telangana:

For the post of Editor:	Sri T. Muralidhar, Retired District Judge
For the post of Deputy Editor :	Sri D. Vishnu Prasad Reddy, Retired District Judge
For the post of Reporter	Sri K. Naga Raja Rao, Retired Senior Civil Judge

Note: The aforesaid selected candidates will be intimated the further course of action through High Court's website or telephone by the concerned Registry.


Registrar (Judicial-I)
F.A.C.Registrar (Recruitment)